

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/4827/2020

This the 02nd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Amar Nath, S/o Shri Bashi Ram R/o Village Deeli Mohra Langer, Post Office Gangyal, District Jammy, aged 55 years.

.....Applicants

(Advocate:- Mr. Dinesh Singh Chauhan-**Not Present**)

Versus

1. State of Jammu and Kashmir through its Chief Secretary, J&K Government, Civil Secretariat, Jammu

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference.

2. On the last listed date also i.e. 17.11.2020, nobody had joined the video conference on behalf of the applicants and the case was listed today i.e., 02.03.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**